

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 612  
IB-376/ND/2020

(New IA) IA/3451/2024, IA/1436/2023, IA/6051/2022, IA/6052/2022,  
IA/668/2023, IA/1103/2024, IA/2123/2024

**IN THE MATTER OF:**  
State Bank of India

...PETITIONER

**Vs.**

M/s. World Window Impex India Pvt. Ltd.

...RESPONDENT

**Section**  
U/s 7 of IBC, 2016

Order delivered on 10.07.2024  
HYBRID HEARING (PHYSICAL & VC)

**Coram:**  
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

|  |  |
|--|--|
| <b>For the Petitioner/Financial Creditor</b> | :Adv. Siddharth Sangal, Adv. Chirag Sharma, Mr. Sajay Goyal (SBI official). Adv Siddharth Sangal, Adv Richa Mishra IA/1436/2023. |
| <b>For the Applicant</b>                     | :Adv. Divita Vyas in IA/1103/2024.   |
| <b>For the RP</b>                            | :Adv. Ankur Mittal, Adv. Yashika Sharma.   |
| <b>For the Ex-Management</b>                 | :Adv. Prashant Mehta, Adv. Raghav Marwaha.   |
| <b>For the Respondent/Corporate Debtor</b>   | :  |

**ORDER**

Due to paucity of time, matter is adjourned to **14.08.2024**.

**Sd/-**  
**Rahul Bhatnagar**  
**Member (T)**